

High Court of Karnataka,  
Bengaluru,  
Dated: 25<sup>th</sup> April 2018

**NOTIFICATION NO. HCDB – 51/ 2018**

1. Hon'ble Mr.Justice B.A.Patil will sit in Judges' Reading Room at Principal Bench, Bengaluru at 2.30 PM on Thursday the 26<sup>th</sup> April 2018 and Pronounce the Judgment in CrI.A 492/2010 pertaining to Dharwad Bench, through Video Conference.
2. Hon'ble Mr.Justice N.K.Sudhindrarao will sit in Judges' Reading Room at Principal Bench, Bengaluru at 2.15 PM on Thursday the 26<sup>th</sup> April 2018 and take up WP Nos.58183-58184/2017 (GM) pertaining to Dharwad Bench, through Video Conference.

By Order of Hon'ble The Chief Justice

Sd/-  
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,  
High Court of Karnataka,  
Dharwad Bench.